2625

SENIORITY OF ASSISTANTS IN THE MIN-ISTRY OF RAILWAYS

◆502. SHRI NAWAB SINGH CHAU-HAN: Will the Minister of RAILWAYS be pleased to refer to the answers given to Starred Questions Nos. 342 and 308 in the Rajya Sabha on the 1st March, 1960 and the 27th April, 1960 respectively and state:

(a) whether the decision already taken by him to fix the seniority of all officiating assistants promoted from clerical cadre on the basis of their clerical seniority has since been implemented; and

(b) if not, the reason therefor and by which date the decision is to be implemented?

THE DEPUTY MINISTER OF RAIL-WAYS (SHRI SHAH NAWAZ KHAN): (•a) and (b) A final decision has not yet been taken. The whole matter is still imder examination.

श्री नवार्वासह चौहान: मेरा सवाल फाइनल डिसिशन के लिए नहीं था। I had asked about the decision. May I know whether a decision based on clerical seniority was taken? क्ले रिकल डिस्**श**न क्या कोई सीनियरिटी बेसिस पर लिया की गया था ?

श्री जगजीवन राम : सवाल यह है कि बहुत स्थानों पर जहाँ मर्यादा का प्रश्न होता है वहाँ किसी चीज को मान करके किसी निश्चय का निर्धारण किया जाता है । जहाँ श्रादमियों का सवाल हो वहाँ सिर्फ कोई चीज मान करके किसी निश्चय का निर्धारण नहीं किया जायगा । श्रापने मान लिया कि हमने कोई निर्णाय कर लिया है और हम कह रहे हैं कि हम निर्णाय करने वाले हैं, तो दोनों का सामंजस्य कैसे होगा ?

श्री नवार्बाह्य चौहान : जैसा कि माननीय मंत्री जी ने पिछली बार कहा था कि उन्होंने कुछ डिसिशंस लिये ये श्रीर साथ ही साथ यह माना था कि कुछ प्रोमोशंस नियम के विरुद्ध हुये थे, ती यह जो देर इसके तय करने में लगाई जा रही है जिस से जिन लोगों के इर्रेगुलर प्रोमोशंस हो गये हैं वे काँटिन्यु कर रहे हैं श्रीर जिन का सोनियरिटी की बेसिस पर प्रोमोशन होना चाहिये था उनको चाँस नहीं मिल रहा है, इसको दूर करने का प्रयत्न क्या माननीय मंत्री जी करेंगें ?

श्री जगजीवन राम : हाँ, जिस वक्त हमने वह बताया था, उस वक्त हमने यह भी बताया था कि इस तस्वीर के दो पहलू हैं श्रीरदोनों पहलुश्रों को किस तरीके से ऐसा मिलाया जाय कि तस्वीर एक पूरे रूप में श्रा जाय, इसके लिए कोशिश की जा रही है ।

भी नवाबसिंह चौहान : आखिर कब तक इस तस्वीर के सामने खड़ें रहेंगें ? यदि माननीय मंत्री जी इस तःवोर को देख उर के कोई निर्माय नहीं कर सकतें हैं तो क्या इस मामले को पब्लिक सर्विंस कमिशन के सामने भेजने की कृपा करेंगे ?

श्री जगजीवन राम : शायद ऐसी हालत में पिल्लिक सर्विस कमिशन के सामने यह मामला नहीं भेजा जा सकता । हमें यह भी देखना जरूरी है कि कोई फैसला लिया जाता है तो उसका असर किन किन लोगों पर कैसा पड़ता है ।

SHRI N. R. MALKANI: Is it a fact, Sir, that the U.P.S.C, has written to the Ministry, demanding that a final decision should be arrived at immediately?

SHRI JAGJIVAN RAM: Well, we have to communicate certain rules to them and that we will do, but the U.P.S.C, is not concerned with this decision.

SHRI N. R. MALKANI: But, Sir, it is a complicated question, as you said last time. Why should it, therefore, not be entrusted to a special body which can solve this complicated question?

SHRI JAGJIVAN RAM: We have never said, Sir, that we won't be able to solve this question.

SHRI N. R. MALKANI: It has taken a very long time, more than four years, and so many employees are affected. It is a very long time that no decision has been taken

SHRI JAGJIVAN RAM: No doubt, Sir, it has taken a long time, but all the time efforts have been made to solve the difficulty.

SHRI N. R. MALKANI: But we see no results.

SHRI JAGJIVAN RAM: It so happens, Sir, that some people take one side and others take another side and it is therefore that this difficulty has arisen. And we have to take into account the complete picture.

SHRI N. M. LINGAM: Is it not a fact, Sir, that this absence of a decision on this question for the last four years, besides affecting the morale of the people, is also standing in the way of their opting for the appropriate scales of pay resulting from the new scales of pay introduced by the Pay Commission?

SHRI JAGJIVAN RAM: I do not think that complication about the Pay Commission arises at all. Those who are in certain posts are there, and until a decision is taken, they are not adversely affected.

SHRI N. M. LINGAM: May I know the fate of the persons who were

classified as provisionally confirmed in the cadre of Assistants, whether any decision has been taken with regard to that category, because it was a special category in the scheme of promotion?

SHRI JAGJIVAN RAM: On that matter the decision that has been taken stands till it is revised.

SHRI AKBAR ALI KHAN: How long will the Minister take to come to a firm decision? At least at this stage let us have a definite idea.

SHRI JAGJIVAN RAM: I think during the course of next month

SHRI BHUPESH GUPTA: The Minister said that he did not say that he was not capable of solving the problem but we have been told that it has taken four years. Either the problem is very tough or he is incapable. May I know, in view of that, whether he is not going to seek some" outside assistance in order to help him to get a solution of the problem?

MR. CHAIRMAN: You should take his assistance.

SHRI JAGJIVAN RAM: I am sorry that he is not capable of understanding the problem.

SHRI BHUPESH GUPTA: I would not take four years.

DR. SHRIMATI SEETA PARMANAND: Is it a fact that as a result of the dissatisfaction arising out of this situation, some senior members concerned have sent in their resignations?

SHRI JAGJIVAN RAM: That question was put during the last Session and I said that no resignation had come to our notice and if any resignation will be forthcoming, that will be gladly accepted.